PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON Thursday, the 27th February, 2020

Providing Sweeping machines for cleaning the roads in Constituency Jagraon

351. Smt. Sarvjit Kaur Manuke, M.L.A: Will the Local Government Minister be pleased to state:

- whether the Municipal Council of Jagraon Constituency has any sweeping machine for cleaning the roads in the city; if not, the time by which the said machine is likely to be provided;
- the details of the machines for cleaning, spraying and for collecting garbage of the city;
- whether any letter has been received from Municipal Council Jagraon for providing a sweeping machine?

To Purify water through Treatment Plants at Jagraon

352. Smt. Sarvjit Kaur Manuke, M.L.A:- Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that two water treatment plants are being operated at Jagraon; if so, the quantum of water treated during the past years 2017-18, 2018-19,2019-2020 along with the total expenditure incurred thereon:
- the various purposes /places for which this cleaned water is used? (b)

Details of Funds received by Municipal Council Jagraon

355. Smt. Sarvjit Kaur Manuke, M.L.A:- Will the Local Government Minister be pleased to state:-

- the amount of funds received by the Jagraon Municipal Council from the Government during the years 2016-17, 2017-18, and year 2018-19;
- b) the amount of funds spent out of the funds received during the above period alongwith the balance amount togetherwith the details of the works carried out with these funds?

Enhancement in Welfare Pensions

361. Smt. Sarvjit Kaur Manuke, M.L.A:- Will the Social Security Minister be pleased to state:-

- whether it is a fact Congress Party had promised in its manifesto that their government will increase a) widow pension and old age pension to Rs 2000/- per month during Assembly election held in 2017; if so, the time by which the pension is likely to be enhanced;
- the number of applications received from Assembly Constituency Jagraon for Welfare Pensions namely b) old age, widow, orphans and handicapped and whether are they all getting pension?

To provide Government/Private Bus Service

371. Dr. Sukhwinder Kumar, M.L.A:- Will the Transport Minister be pleased to state:-

- whether it is a fact that no Government or Private Bus Service has been provided by the Government on a) the route of Banga to Aur via Majara Nau Abad and Banga to Cheta via Kataria for the residents of the area;
- if the reply to part (a) above be in the affirmative, the reasons therefor togetherwith the time by which b) the bus service will be provided for the residents thereat?

To set up 66 K.V Power House in village Kalyanpur of Assembly Constituency Urmar Tanda

380. Sardar Sangat Singh Gilzian, M.L.A.: -Will the Chief Minister be pleased to state whether it is a fact that Power House of 66 K.V in village Kalyanpur of Assembly Constituency Urmar Tanda was sanctioned in February, 2019; if so, the time by which work of said sanctioned power house would be started togetherwith the time by which the same would be completed? Superintendent Punjab Vidhan Sabha

Cnandigarh

P.T.O

To open Armed Preparatory Institute in Kandi area of Assembly Constituency Urmar Tanda

381. Sardar Sangat Singh Gilzian, M.L.A.:-Will the Employment Generation Minister be pleased to state whether there is any proposal of the Government to open Armed Preparatory Institute in kandi area of Assembly Constituency Urmar Tanda; if so, the time by which the same is likely to be opened?

To restart the Sports Wing in Tanda City

382. Sardar Sangat Singh Gilzian, M.L.A: Will the Sports Minister be pleased to state whether it is a fact that a Sports Wing had been built around 20 years ago by SAI in Tanda city of Assembly Constituency Urmar and after some time due to shut down of said wing the building of Sports Wing is tumbling down; if so, whether there is any proposal under consideration of the Government to restart the same wing?

To provide potable water in villages of kandi area of Urmar Tanda Constituency

384. <u>Sardar Sangat Singh Gilzian, M.L.A</u>:- Will the Water Supply and Sanitation Minister be pleased to state the efforts being made by the government to provide potable water for the villages of kandi area keeping in view the scarcity of potable water in kandi area of Urmar Tanda Constituency?

To provide services to P.T.E.T, C.T.E.T and U.G.E-NET passed candidates from April 2017 to date in the State

- 394. Sardar Bikram Singh Majithia: Will the Education Minister be pleased to state:-
- a) the total number of candidates, separately, who have passed the Punjab Teacher Eligibility Test, Central Teacher Eligibility Test and UGE-NET from April-2017 to date in the State and the number of candidates, separately out of same to whom the State Government has provided the Government Services as per their qualifications togetherwith the number of candidates to whom the Government Services are still to be provided;
- b) the time by which Government Services would be provided to pending un-employed teachers; the details be given togetherwith the posts available in concerned department for the candidates who hold such eligibility?

To Increase the current timing of Government Bus service from village Ganga Abloo Ki Goniana district Bathinda

396. <u>Sardar Bikram Singh Majithia, M.L.A.</u>:- Will the Transport Minister be pleased to state whether it is a fact that Government Buses are operating only for two time from village Ganga Abloo Ki, block Goniana of district Bathinda which is not enough; if so, whether there is any proposal under consideration of the Government to increase service rotation of Buses from two to five times?

Chandigarh The 25th February, 2020

Glouf 26.2. 20 Superintendent Punjab Vidhan Sabha Chandigarh Shashi Lakhanpal Mishra, Secretary, Punjab Vidhan Sabha.